

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 95 OF 2015

Dated: 08th July, 2015

In the matter of:-

NTPC Ltd.

...Appellant(s)

Versus

Uttar Pradesh Power Corporation Ltd. & Ors.

...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **28.08.2015.**

COURT MASTER